the House. [See Appendix LXVII, Annexure No. 93.]

(d) A statement showing the amount retained in India by each Importer is laid on the Table of the House. [See Appendix LXVII, Annexure No. 94]. These are held in blocked accounts and cannot be remitted or be used for the import of Films.

†STEEL DELEGATION TO JAPAN

*498. SHRI BABUBHAI M. CHINAI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether Government have any proposal under consideration to send a delegation to Japan to negotiate with the steel industry there for the sale of Indian iron ore; and
- (b) if so, what are the details with regard to the quality and price of the ore?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir. A delegation of the Minerals and Metals Trading Corporation is likely to visit Japan by the end of March, 1969, for negotiating details of long-term sale of high grade Bailadila and Barajamda ores and medium grade Kiriburu and Daitari ores.

- विदेशों में खोली गई 'सोना' दुक[ा]नें

587. श्री सुंदर सिंह भंडारी: क्या वंदेशिक व्यापर तथा पूर्ति मंत्री यह बताने की उपा करेंगे कि:

(क) कुटीर उद्योग तथा हथकरपा उद्योग के माल की बिक्री करने के लिये विदेशों में 'मोना' दुकातें कहां कहां व कब-कब खोली गई हैं : ग्रौर (ख) उन दुकानों में से प्रत्येक में स्रब तक कितनी-कितनी पूंजी लगाई गई हैं ग्रौर उनकी वार्षिक स्राय ग्रौर व्यय का ब्यौरा क्या हैं ?

†['Sona' shop opened in foreign countries

*587. SHRI SUNDAR SINGH BHANDARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the names of the countries where "Sona" shops have been opened to sell the cottage industry goods and handloom goods abroad together with the dates; and
- (b) the amount of capital, so far, invested in each of those shops and the details of their annual income and expenditure?]

वैदेशिक स्थापार तथा मंत्री (श्री बी० श्रार०भगत) : (क)

संयुवतराज्य श्रमरीका--

| न्यूयार्क | | | जून, | 196 5 |
|-----------|---|---|---------------|--------------|
| बोस्टन | | | जुलाई, | 1508 |
| कनाडा | | , | , | |
| मांद्रियल | | | ग्रप्रैल, | 1966 |
| फ्रांस— | , | | ¥ | |
| पेरिस | • | | नवम्बर, | |
| कोनिया | | ł | , 1 Ex T ex E | 1 |
| नरोबी | • | | फरवरी, | 196 7 |
| , | | | | |

(ख) एक विवरण मभा-पटल पर रखा जाता है जिपमें हुकानों में लगायी

[†]Transferred from the 17th March, 1969.

^{†[]} English translation.

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गयी पजी, व्यय, बिकिया तथा लाभ दिखाये गये है । दिखिये परिशिष्ट LXVII म्रनपत्न सख्या १५५.

Written Answers

†[THE MINISTER OF , FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT). (a)

U.S.A.-

June, 1965 New York

July, 1968 Boston

Canada---

Montreal . April, 1966

France-

Paris November, 1967

Kenya-

Nairobi February, 1967

(b) A statement showing the capital invested, expenditure, sales and profits of the shops is laid on the Table of the House [See Appendix LXVII, Annexure No. 95]

AGRO-INDUSTRIAL COMPLEXES AROUND NUCLEAR POWER STATIONS

*588 SHRIS K VAISHAMPAYEN: Will the PRIME MINISTER be pleased to state:

- (a) whether the Working Group appointed to study development of Agro-industrial complexes around nuclear power stations has submitted its report; and
- (b) if so, what are the main recommendations thereof?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) Although a preliminary report has been submitted, its conclusions and recommendations are still under examination

PERMISSION TO INDIAN DIPLOMATS TO ENTERTAIN THEIR ISRAELI COUNTERPARTS

- *589 SHRI KRISHAN KANT: Will the Minister of EXTERNAL AFFAIRS be pleased to state.
- (a) whether it is a fact that Indian diplomats have to seek special permission to meet or socially entertain their Israeli counterparts, and
- (b) if so, what are the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No. Sir.

(b) Does not arise.

ACCUSATION AGAINST DR VASUDEVA IN CUBA

- *590. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question No. 227 given in the Rajya Sabha on the 21st November, 1968 and state:
- (a) whether Dr Vasudeva has since been freed by Cuba;
- (b) whether he is still under any kind of obligation to the Cuban Government, and
- (c) whether Dr Vasudeva has expressed any desire to return to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir Dr Vasudeva left Cuba on November 22, 1968.

- (b) Dr Vasudeva was in Cuba as an expert of the F.A O. Therefore his obligation, if any, is to the FAO. and not to the Cuban Government
- (c) It is understood that he is at present in London and expects to return to India in two or three months.

^{†[]} English translation.